

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(33) TCP 43/397-398/(MB)/2016
CA 03/2016

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 13.06.2018

NAME OF THE PARTIES: Rajinder Kaur
V/s.
Tristar Air Conditioning Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 397-398 of the Companies Act, 1956.

ORDER

1. The Learned Representatives of both the sides are present.
2. By order of the Bench matter is adjourned to **27.08.2018**.

SD/-
M.K. SHRAWAT.
Member (Judicial)

13.06.2018.
Suresh